

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP 435/2002  
IN  
OA 3211/2001

2

New Delhi, this the 23rd day of October, 2002

Hon'ble Sh. Govindan S.Tampi, Member (A)  
Hon'ble Sh. Shanker Raju, Member (J)

Satish  
S/o late Sh. Ram Singh  
R/o 13/80, Maulana Azad  
Medical College Campus  
New Delhi.

...Petitioner

(By Advocate Sh. U.Srivastava)

V E R S U S

1. Sh. Sushil Kumar  
DEAN, M.A.M.C.  
Bahadur Shah Jafar Marg  
New Delhi.
2. Sh. S.P.Aggarwal  
Secretary (Health)  
Delhi Sachivalaya, I.P.Estate  
New Delhi.


...Respondents

O R D E R (ORAL)

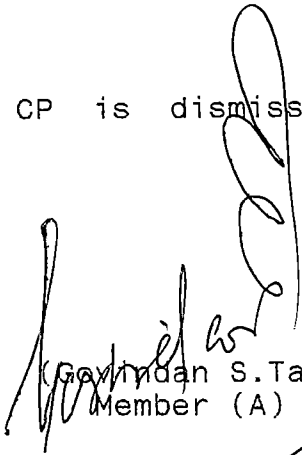
By Sh. Govindan S.Tampi,

Sh. U.Srivastava, ld. counsel appearing for  
the applicant/petitioner seeks permission to withdraw  
the CP with liberty.

2. Noting the above, CP is dismissed as  
withdrawn.

  
(Shanker Raju)  
Member (J)

/vksn/

  
(Govindan S.Tampi)  
Member (A)